

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS & WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) : (a) Upto the year 1985-86, 55 Centrally Sponsored I.C.D.S. Projects have been sanctioned for Rajasthan out of which 2 are in Chittorgarh Distt. During 1986-87, 8 projects have been sanctioned for Rajasthan.

(b) Yes, Sir.

(c) The projects level functionaries are trained by the National Institute of Public Cooperation & Child Development New Delhi/Lucknow for a duration of 2 months. The middle level functionaries, i.e. supervisors are trained for 7 months by the Home Science College, Udaipur. The anganwadi workers are trained at several Anganwadi Workers Training Centres within the State. They are given training for 3 months.

[English]

Vayudoot Services in Andhra Pradesh

6165. SHRI V. SOBHANADREESWARA RAO : Will the Minister of TRANSPORT be pleased to state :

(a) whether Vayudoot is proposing to expand its services in Andhra Pradesh during the Seventh Plan period ;

(b) if so, which are the places likely to be covered during the year 1986-87 ; and

(c) places likely to be covered subsequently and the steps taken in that regard especially to attract tourists ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Does not arise.

(c) No plans for expansion of Vayudoot Services beyond the Seventh Plan period have been formulated.

Alleged Corruption in Central Council for Research in Ayurveda and Siddha

6166. SHRI DHARAM PAL SINGH MALIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Central Council for Research in Ayurveda and Siddha is the apex body for research in Ayurveda and Siddha ;

(b) how are the Directors of the Institutes of the Council and Director of the Council appointed and how they are removed if their services are not consistent with the progress of organisation in administrative, financial and technical matters ;

(c) whether attention of Government was drawn to news item appearing in the Jansatta of 26 December, 1985 about the corruption in the Central Council for Research in Ayurveda and Siddha ; and

(d) if so, what are the steps taken thereon and whether this affected the objectives for which the Council was started ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) The Director of the Institutes and Director of the Council are appointed keeping in view the recommendations of the duly constituted selection Committees/ Departmental Promotion Committees in accordance with the recruitment rules approved by the Governing Body for these posts. The appointing authority in respect of the Directors of the Institutes is the President of the Governing Body of the Council. The Director of the Council is to be appointed by the Governing Body of the Council with prior approval of the Central Government as per the Bye-laws of the Council.

The Central Civil Service (Conduct) Rules and the Central Civil Service (Classification, Control & Appeal) Rules are applicable to the employees of the Council and disciplinary actions against the employees are instituted as per the provisions